

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 381 OF 2018&
IA NOs.1836 OF 2018, 1395 OF 2019**

Dated: 23rdSeptember, 2019

In the matter of:

Co-Generation Association of India

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **21.10.2019.**

Court Master/PS

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